

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 2123
TO BE ANSWERED ON 01.01.2018**

CHILD LABOUR IN HAZARDOUS INDUSTRIES

†2123. DR. SWAMI SAKSHIJI MAHARAJ:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government proposes to impose complete ban on employment of child labour particularly in hazardous industries and if so, the details thereof;**
- (b) whether the employment of child labour in enterprises and farm land is likely to be kept out of the said purview and if so, the details thereof; and**
- (c) the present status of child labour across the country particularly in Uttar Pradesh and Bihar?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) & (b): Government has enacted the Child Labour (Prohibition & Regulation) Amendment Act, 2016 with effect from 1.9.2016. The Amendment Act, inter-alia, prohibits employment or work of children below 14 years of age in any occupation or process and adolescents (14-18 years) in the hazardous occupations and processes as identified.

(c): As per Census 2011, the number of main workers in the age group of 5-14 years in the country is 43.53 lakh. The State-wise details including Uttar Pradesh and Bihar are given in the Annexure.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UN-STARRED QUESTION No. 2123 FOR 1.1.2018 BY DR. SWAMI SAKSHIJI MAHARAJ, HON'BLE MP REGARDING CHILD LABOUR IN HAZARDOUS INDUSTRIES.

State-wise details of main workers in the age group of 5-14 years as per Census 2011:

Sl. No.	Name of State/UT	No. of main workers in the age group of 5-14 years
1.	Andaman & Nicobar Island	999
2.	Andhra Pradesh **	404851
3.	Arunachal Pradesh	5766
4.	Assam	99512
5.	Bihar	451590
6.	Chandigarh U.T.	3135
7.	Chhattisgarh	63884
8.	Dadra & Nagar Haveli	1054
9.	Daman & Diu Union Territory	774
10.	Delhi Union Territory	26473
11.	Goa	6920
12.	Gujarat	250318
13.	Haryana	53492
14.	Himachal Pradesh	15001
15.	Jammu & Kashmir	25528
16.	Jharkhand	90996
17.	Karnataka	249432
18.	Kerala	21757
19.	Lakshadweep Union Territory	28
20.	Madhya Pradesh	286310
21.	Maharashtra	496916
22.	Manipur	11805
23.	Meghalaya	18839
24.	Mizoram	2793
25.	Nagaland	11062
26.	Odisha	92087
27.	Puducherry Union Territory	1421
28.	Punjab	90353
29.	Rajasthan	252338
30.	Sikkim	2704
31.	Tamil Nadu	151437
32.	Tripura	4998
33.	Uttar Pradesh	896301
34.	Uttarakhand	28098
35.	West Bengal	234275
	Total	4353247

** Including Telangana.
